

Madhya Pradesh Lok Seva Ayog (Prakriya Ka Viniyaman) Nirsan Adhiniyam, 1986

9 of 1986

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Madhya Pradesh Lok Seva Ayog (Prakriya Ka Viniyaman) Nirsan Adhiniyam, 1986

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An Act to repeal the Madhya Pradesh Lok Seva Ayog (Prakriya Ka Viniyaman) Adhiniyam, 1984. Be it enacted by the Madhya Pradesh Legislature in the Thirty-Seventh Year of the Republic of India as follows :-- 1. Received the assent of the Governor on 16-5-1986; assent first published in the "Madhya Pradesh Gazette (Extraordinary)" dated 26-5-1986.

1. Short Title And Commencement :-

(1) This Act may be called the Madhya Pradesh Lok Seva Ayog (Prakriya Ka Viniyaman) Nirsan Adhiniyam, 1986.

(2) It shall come into force on such date as the State Government may, by notification, appoint.

2. Repeal :-

The Madhya Pradesh Lok Seva Ayog (Prakriya KaViniyaman) Adhiniyam, 1984 (No. 5 of 1984) is hereby repealed :

Provided that such repeal shall not affect the previous operation of the Madhya Pradesh Lok Seva Ayog (Prakriya Ka Viniyaman) Adhiniyam, 1984 (No. 5 of 1984) repealed by this Act and anything partly done or any action partly taken under the provisions of the Act so repealed prior to the commencement of this Act shall be continued to be done or taken under the provisions of the repealed Act till the completion of such thing or action as if the first named Act had not been repealed. Explanation.--For the purposes of this Act "anything partly done or any action partly taken" shall not include a case in which only advertisement for any post has been published by the Madhya Pradesh Lok Seva Ayog prior to the commencement of this Act.